

[Shri Sanjiva Reddy.]

1965, published in Notification No. G.S.R. 1398 in Gazette of India dated the 25th September, 1965, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-5059/65].

- (ii) The Iron and Steel (Control) Amendment Order 1965, published in Notification No. S.O. 3147 in Gazette of India dated the 9th October, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5060/65].

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT AND PAPERS UNDER TARIFF COMMISSION ACT

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table:—

- (1) a copy each of the following Notification under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Mica (Inspection) Rules, 1964, published in Notification No. S.O. 2658 in Gazette of India dated the 30th July, 1964. [Placed in Library. See No. LT-5067 (A)/65.]

(ii) The Export of Jute Hessian and Jute Sacking (Inspection) Rules, 1964, published in Notification No. S.O. 4097 in Gazette of India dated the 24th November, 1964. [Placed in Library. See No. LT-5061/65.]

(iii) The Export of Fish and Fish Products (Inspection) Rules, 1964, published in Notification No. S.O. 4398 in Gazette of India dated the 29th December, 1964. [Placed in Library. See No. LT-5068/65.]

(iv) The Export of Fish and Fish Products (Inspection) Amendments Rules, 1965, published in Notification No. S.O. 772 in Gazette of India dated the 6th March, 1965. [Placed in Library. See No. LT-5080/65]

(v) The Export of P.V.C. Leather Cloth (Inspection) Rules, 1965, published in Notification No. S.O. 1325 in Gazette of India dated the 26th April, 1964. [Placed in Library. See No. LT-5078/65.]

(vi) The Export of Mica (Inspection) Amendment Rules, 1965, published in Notification No. S.O. 1346 in Gazette of India dated the 30th April, 1965. [Placed in Library. See No. LT-5067/65].

(vii) The Export of Jute Hessian and Jute Sacking (Inspection) Amendment Rules, 1965, published in Notification No. S.O. 1424 in Gazette of India dated the 27th April, 1965. [Placed in Library. See No. LT-5079/65].

(viii) The Export of Coir Products (Inspection) Rules, 1965, published in Notification No. S.O. 1892 in Gazette of India dated the 15th June, 1965. [Placed in Library. See No. LT-5077/65.]

(ix) The Export of Mica (Inspection) Second Amendment Rules, 1965, published in Notification No. S.O. 2140 in Gazette of India dated the 30th June, 1965. [Placed in Library. See No. LT-5062/65.]

(x) The Export of Flash Lights (Inspection) Rules, 1965, published in Notification No. S.O. 2345 in Gazette of India dated the 26th July, 1965. [Placed in Library. See No. LT-5063/65.]

(2) a copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1961:—

- (i) Report (1963) of the Tariff Commission on the continuance of protection to the Safety Match Industry.
- (ii) Government Resolution No. 16(1)-Tar/64, dated the 14th September, 1965.
- (iii) Statement explaining the reasons why a copy each of the documents at (i) and (ii) above could not be laid on the Table within the period prescribed in the said sub-section.

[Placed in Library. See No. LT-6081/65].

12.38 hrs.

#### BUSINESS OF THE HOUSE

**The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House for the week, commencing 8th November, 1965, will consist of:—

- (1) Consideration and passing of:—

The Railways (Employment of Members of the Armed Forces) Bill, 1965.

The Industrial Disputes (Amendment) Bill, 1965, as passed by Rajya Sabha.

The Taxation Laws (Amendment and Miscellaneous Provisions) Bill, 1965.

- (2) Discussing and voting on the supplementary demands for Grants (General) for 1965-66.

- (3) Consideration and passing of:—

The Metal Corporation of India (Acquisition of Undertaking) Bill, 1965.

The Delhi Secondary Education Bill, 1965.

- (4) Further discussion on the Report of the Backward Classes Commission at 3 p.m. on Monday, the 8th November, 1965.
- (5) Discussion on the payment and water-supplies under the Indus Waters Treaty, 1960 on a motion to be moved by the Minister of Irrigation & Power on Wednesday, the 10th November, 1965 after disposal of questions.

**Shri S. M. Banerjee (Kanpur):** You are aware, Sir, that many calling attention notices and adjournment motions on scarcity and famine conditions in many parts of the country were given. A motion has also been tabled in the matter. So, I request you to direct the Minister of Parliamentary Affairs to allot some time to discuss this issue.

Secondly, I read with great surprise in today's newspapers that an agreement has been reached regarding the supply of American wheat through PL 480. I know, Sir, that the people all over the country are very agitated about this PL 480. I cannot imagine that at this hour, when America is supplying Sabre jets and Patton tanks to Pakistan....

**Mr. Speaker:** At this moment when the business for the next week is announced, if there are motions pending or certain reports....

**Shri S. M. Banerjee:** No motion is pending. I am only demanding a discussion.

**Mr. Speaker:** He should give a regular notice if he wants discussion.

**Shri S. M. Banerjee:** Under the motion which I have given for discussion of foodgrain prices, this thing does come.

**Mr. Speaker:** Then he should ask whether that motion would be taken up next week or not.